

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 28th August, 2025

No.HCM.II/133/2019-Rect/110. The Hon'ble the Chief Justice is pleased to re-constitute an Interview Board for the purpose of assessing the suitability of candidates for the post of Law Clerk-cum-Legal Research Assistant in the High Court of Meghalaya, Shillong on the 28th & 29th August, 2025 comprising the following members of this High Court:

1. Hon'ble Mr. Justice H.S. Thangkhiew,
2. Hon'ble Mr. Justice B. Bhattacharjee,
3. Smti. A.M. Pariat, Registrar (Judicial Service).

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/110-A Dated 28th Aug., 2025

Copy to:

1. The Registrar – cum- PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
5. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information and necessary action.
7. The Joint Registrar (Listing)-cum-OSD to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.

8. ✓ The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
9. Notice Board.
10. Office file.



REGISTRAR GENERAL


23/8/15